

Government of India might have another project in Mysore.

**SHRI CHANDRAJIT YADAV:** The question will have to be examined whether we can have really two plants or only one plant. As I said, the Planning Commission also desires that we should go in to the techno-economic viability of the plant. After the examinations are completed, only then a decision can be taken. At this stage I cannot give any assurance as to where it will be situated.

**SHRI ARJUN SETHI:** He has not replied to my question as to whether the Planning Commission has approved this project for Orissa or not.

**SHRI CHANDRAJIT YADAV:** Both the proposals are being examined. The Planning Commission has not approved the project for any particular State.

**SHRI B. V. NAIK:** I would not like to join the issue with my dear friend, Mr. Arjun Sethi. I hope, the Ministry of Steel and Mines will take a very appropriate and expert decision. We are with it, we are Indians.

As we have been given to understand, the Steel Authority of India Ltd. would have normally favoured the location of the ferro vanadium project, from all logistical reasons, at Bhadravati in Mysore State. The Viswaswarayya Steel Mill is hopeful about taking up the ferro vanadium project where already an exercise of a very high order exists. However, it has not become an integrated part of the Steel Authority of India Ltd. If that is so, why is it that the Bhadravati iron and steel mill is not taken over by the SAIL and the expert decision which has been taken regarding ferro vanadium project is linked up with a managerial decision the whole of which rests with the hon. Minister?

**SHRI CHANDRAJIT YADAV:** The main consideration with the Government or the authority concerned is the techno-economic viability of the plant, the location and the resources available. All these questions

are taken into consideration. As there are two proposals, the Research and Development Section of the SAIL has been asked to submit the report. They will go in depth and compare the advantages and disadvantages of both the proposals. Then, a decision will be taken, whatever will be in the interest of the country, as the hon. Member rightly said.

#### National Permit Scheme

\*128. **SHRI M. KATHAMUTHU:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of national permits given by the Delhi Transport Authority up to the end of June, 1976;

(b) whether some of the national permits have been given in violation of certain rules; and

(c) if so, action taken in the matter?

**THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH):**  
(a) 150.

(b) No, Sir.

(c) Does not arise.

**SHRI M. KATHAMUTHU:** I want to know from the hon. Minister the number of applications received for the national permits by the Delhi Transport Authority and whether the permits are issued on the basis of their serial order.

**SHRI DALBIR SINGH:** The number of applications received from all these categories is 377. Out of these as I have said, 150 have actually been issued, from out of the 183 selected from all these categories.

#### People suffering from Trachoma

\*130. **SHRI R. K. SINHA:** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the approximate number of people suffering from Trachoma in the country;